

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/42691/2024 ARBP/93/2024	M/S. STAR COMPUTER INSTITUTE PRIVATE LTD. VS REVENSHAW UNIVERSITY, CUTTACK	PRONOY MOHANTY VS	// (//
2	D-BLAPL/29858/2024 BLAPL/10873/2024	KARAM SUBA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /58 /2024 DISTRICT AND SESSIONS JUDGE,MAL CT/0000077/2024
3	D-BLAPL/31018/2024 BLAPL/10878/2024	SUSHANTA JAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BINIKA /268 /2024 J.M.F.C.,BINIKA(Sonepur) GR/0000261/2024
4	D-BLAPL/32154/2024 BLAPL/10879/2024	SUSANTA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /138 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000929/2024
5	D-BLAPL/32210/2024 BLAPL/10880/2024	HEMANTA KISAN VS STATE OF ODISHA	SATYABRATA PANDA VS	SONEPUR /289 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000265/2024
6	D-BLAPL/32221/2024 BLAPL/10881/2024	MALAYA BHOI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000511/2024
7	D-BLAPL/32361/2024 BLAPL/10882/2024	AKASH UPADHYA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /221 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2022
8	D-BLAPL/32278/2024 BLAPL/10883/2024	TAPAS KUMAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHADEV KHUNTA /327 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000795/2024
9	D-BLAPL/32336/2024 BLAPL/10884/2024	BIKI @BHASKAR AGRAWAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /334 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001311/2024
10	D-BLAPL/32314/2024 BLAPL/10885/2024	T. ANKEYA @ T. ANKAYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /72 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000133/2024
11	D-BLAPL/32308/2024 BLAPL/10886/2024	KUMAR TAREI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024

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12	D-BLAPL/32159/2024 BLAPL/10887/2024	AULA SANKAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KEONJHAR TOWN /408 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(GR/0001253/2023
13	D-BLAPL/32156/2024 BLAPL/10888/2024	UTTAM PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /85 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000298/2024
14	D-BLAPL/32255/2024 BLAPL/10889/2024	RAJU PRADHAN VS UNION OF INDIA (NCB)	SUJATA JENA VS	NCB BHUBANESWAR /4 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000019/2023
15	D-BLAPL/30551/2024 BLAPL/10890/2024	MD.MEHMUD ALAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000013/2024
16	D-BLAPL/32157/2024 BLAPL/10891/2024	GOURAB @ GOURABA AMATYA VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /107 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000344/2024
17	D-BLAPL/32102/2024 BLAPL/10892/2024	MANA HARIPAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
18	D-BLAPL/31852/2024 BLAPL/10893/2024	GANESH NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /197 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000097/2023
19	D-BLAPL/32063/2024 BLAPL/10894/2024	PABITRA BARIK @ GUNARU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /232 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI GR/0000650/2024
20	D-BLAPL/32066/2024 BLAPL/10895/2024	KANHEI SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MELCHHAMUNDA /133 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI GR/0000620/2024
21	D-BLAPL/31764/2024 BLAPL/10896/2024	SATYAM NAIK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
22	D-BLAPL/32185/2024 BLAPL/10897/2024	RAJESH KUMAR PARIDA @ MILON VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /242 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap Spl/0000074/2024
23	D-BLAPL/32396/2024	KISHAN BISOYI @ KISAN	SANTOSH KUMAR MAHANTY	BELLAGUNTHA /315 /2024

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	BLAPL/10898/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001117/2024
24	D-BLAPL/31624/2024 BLAPL/10899/2024	PATIA SITHA @ PRATAP SITHA VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /176 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000154/2024
25	D-BLAPL/31505/2024 BLAPL/10900/2024	SUBASH CHANDRA GOLLARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000036/2024
26	D-BLAPL/32418/2024 BLAPL/10901/2024	OM PRAKASH NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /47 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000034/2024
27	D-BLAPL/32147/2024 BLAPL/10902/2024	ARABINDA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000028/2024
28	D-BLAPL/32421/2024 BLAPL/10903/2024	FAZAL ALI @ FAZAL ALLI @ FAYAZ HUSSAIN VS STATE OF ODISHA	GOREKHANATH DAS VS	CAPITAL P.S. /57 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000273/2024
29	D-BLAPL/32145/2024 BLAPL/10904/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000094/2015
30	D-BLAPL/32057/2024 BLAPL/10905/2024	NIRANJAN MANDANGI VS STATE OF ODISHA	SATYABRATA DASH VS	RAYAGADA TOWN /287 /2024 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000635/2024
31	D-BLAPL/32422/2024 BLAPL/10906/2024	KUNA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 DISTRICT & SESSIONS JUDGE,BOLANGIR 2(A)CC/0000032/2024
32	D-BLAPL/31961/2024 BLAPL/10907/2024	MATRUJA BISWAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000010/2024
33	D-BLAPL/31923/2024 BLAPL/10908/2024	ANKUSH BHAGAT @ BABU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JHARSUGUDA /473 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000042/2023
34	D-BLAPL/32423/2024 BLAPL/10909/2024	FAZAL ALLI @ FAZAL ALI @ FAYAZ HUSSAIN VS	GOREKHANATH DAS VS	CHANDRASEKHARPUR /639 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha)

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35	D-BLAPL/31895/2024 BLAPL/10910/2024	STATE OF ODISHA SAMAY SOREN @ SAMAI SOREN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CT/0001542/2023 UDALA /267 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
36	D-BLAPL/32426/2024 BLAPL/10911/2024	KANTHESWAR KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	Spl/0000061/2024 MANAMUNDA /314 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
37	D-BLAPL/30230/2024 BLAPL/10912/2024	NANDA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	Spl/0000101/2024 CHITRAKONDA /67 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
38	D-BLAPL/30582/2024 BLAPL/10913/2024	GAUTAM KUNDU VS STATE OF ODISHA	HIMADRI CHAUROBORTY VS	TR/0000064/2020 / /0 SPL.CJM (CBI),BHUBANESWAR(Khordha)
39	D-BLAPL/32438/2024 BLAPL/10914/2024	UNION OF INDIA (C.B.I.) DEEPAK SAHOO VS STATE OF ODISHA	BIBHUDATTA PANDA VS	TR/0000004/2017 CHAULIAGANJA /33 /2024 J.M.F.C.(IV),CUTTACK(Cuttack)
40	D-BLAPL/32259/2024 BLAPL/10915/2024	JAGANNATH MISHRA @ MUNA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	GR/0000143/2024 PAHALA /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR
41	D-BLAPL/32267/2024 BLAPL/10916/2024	VINOD SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TR/0000504/2024 BANDOMUNDA /20 /2020 2ND A.D.J.,ROURKELA(Sundargarh)
42	D-BLAPL/32270/2024 BLAPL/10917/2024	HASSAN KHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	ST/0000079/2020 PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh)
43	D-BLAPL/32424/2024 BLAPL/10918/2024	BIDYADHAR DAS VS STATE OF ODISHA	DEBARAJ MOHANTY VS	Spl/0000004/2023 DELANGA /283 /2022 DISTRICT & SESSIONS JUDGE,PURI(Puri)
44	D-BLAPL/29128/2024 BLAPL/10919/2024	JAGARNATH DEO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ST/0000006/2023 / /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
45	D-BLAPL/32301/2024 BLAPL/10920/2024	SURYAKANTA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000064/2018 TANGI (KHURDA) /600 /2024 J.M.F.C,TANGI(Khordha) GR/0000570/2024

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46	D-BLAPL/30068/2024 BLAPL/10921/2024	PINU @ PINUA ROUT VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /434 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000020/2024
47	D-BLAPL/32274/2024 BLAPL/10922/2024	DURUJA NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	PURUSHOTTAMPUR /238 /2024 SPL.JUDGE, CHATRAPUR (GANJAM)(Ganjam) Spl/0000014/2024
48	D-BLAPL/32431/2024 BLAPL/10923/2024	MALLIK SAMIM AKHTAR VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	BADAGODA P.S. /648 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001145/2024
49	D-BLAPL/28714/2024 BLAPL/10924/2024	SURAJ KUMAR BANDRA @ SAKARI VS STATE OF ODISHA	SUSIL PATTNAIK VS	K.BALANG /38 /2020 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000122/2020
50	D-BLAPL/32475/2024 BLAPL/10925/2024	MUCHUMARI CHITTI BABU @ M. CHITTI BABU VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000916/2024
51	D-BLAPL/31544/2024 BLAPL/10926/2024	KAJAL NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	BAGDIA /114 /2024 A.D.J.,ANGUL(Anugul) CT/0000228/2024
52	D-BLAPL/31706/2024 BLAPL/10927/2024	MANOJ ROUT VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	DEOGAON /179 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000094/2023
53	D-BLAPL/32435/2024 BLAPL/10928/2024	PRADIP NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	ADVA /88 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Parlakhemundi) Spl/0000085/2021
54	D-CMAPL/40456/2024 CMAPL/371/2024	MANBODH PATEL VS HEMSAGAR PATEL	ADV. VS	// ()//
55	D-CMAPL/41961/2024 CMAPL/372/2024	STATE BANK OF INDIA, RAYAGADA VS M/S. WIKI TRADING COMPANY, RAYAGADA	ADV. VS	// ()//
56	D-CMAPL/41962/2024 CMAPL/373/2024	STATE BANK OF INDIA, RAYAGADA VS NAMITA DAS	ADV. VS	// ()//
57	D-CMAPL/41415/2024	SAILABALA SAHOO	ADV.	//

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	CMAPL/374/2024	VS SHYAMSUNDAR MOHAPATRA,TAHASILDAR NIMAPARA	VS	() //
58	D-CMAPL/45016/2024 CMAPL/375/2024	SUBHANKAR PRUSTY VS COLLECTOR, JAJPUR	SANJAY KUMAR DAS VS	// () //
59	D-CMAPL/45495/2024 CMAPL/376/2024	SAROJINI PANDA VS BIJAYANANDA DWIVEDI	ADV. VS	// () //
60	D-CMAPL/43308/2024 CMAPL/377/2024	RANJITA SWAIN VS SANJUKTA SWAIN	NIROD KUMAR SAHU VS	// () //
61	D-CMAPL/43860/2024 CMAPL/378/2024	KANHU CHARAN SAHOO VS COMMISSIONER CONSOLIDATION AND SETTLEMENT ODISHA, BHUBANESWAR,	ADV. VS	// () //
62	D-CMP/44716/2024 CMP/1231/2024	MANJUBALA SAHOO VS M/S.MAA TARINI ESTCON (P) LTD., KHORDHA	CHIRANJAYA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001021/2024
63	D-CMP/43707/2024 CMP/1232/2024	PUSPALATA @ PUSPITA SARKAR VS ARUN KUMAR DEY	SATYABRATA SENAPATI VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000870/2018
64	D-CMP/44564/2024 CMP/1233/2024	SONALI MOHAPATRA VS JITANJALI LENKA	JYOTI PATNAIK VS	// 1ST ADJ CUM SPL,JUDGE,KHURDA(Kho CRREV/0000003/2023
65	D-CMP/45242/2024 CMP/1234/2024	SUBASINI PATRA VS GYANA RANJAN NAYAK	SHIB SHANKAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0000410/2020
66	D-CMP/44387/2024 CMP/1235/2024	BIPIN BIHARI PATI VS BASUDEV PATI	PRADEEP KUMAR DAS VS	// () //
67	D-CMP/43644/2024 CMP/1236/2024	PRAMOD KUMAR SAHOO VS KAMAL KUMAR SAHOO	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),DHENKANAL(Dhenka CS/0000285/2019
68	D-CMP/45085/2024 CMP/1237/2024	SUDHANSU SEKHAR MANGARAJ MOHAPATRA VS	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapu

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69	D-CMP/45654/2024 CMP/1238/2024	SWARNALATA SAMAL RAMAKANTA SAMAL VS PRADYUMNA ROUT	SADASIVA PATRA (1) VS	CS/0000272/2006 // CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0000545/2014
70	D-CMP/45473/2024 CMP/1239/2024	ALPANA SAHOO VS SNEHALATA SINGH	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000479/2021
71	D-CONTC/43254/2024 CONTC/7514/2024	RABINARAYAN SETHY VS BIKRAM KESHARI DORA, OAS	ADV. VS	// () //
72	D-CONTC/42405/2024 CONTC/7515/2024	BISWANATH DASH VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// () //
73	D-CONTC/44218/2024 CONTC/7516/2024	NAKUL BEHERA VS ANU GARG, DIRECTOR(R AND R),ADDL. SECY. W.R DEPT.	MAHENDRA KUMAR MOHAPATRA VS	// () //
74	D-CONTC/44879/2024 CONTC/7517/2024	MANJU BEHERA VS DR. LALIT KUMAR MEHER, DIRECTOR, VIMSAR, BURLA	ADV VS	// () //
75	D-CONTC/45386/2024 CONTC/7518/2024	SUBHANKAR DAS VS PROF. SABITA ACHARYA, VC UTKAL UNIVERSITY	DILLIP KUMAR MOHAPATRA VS	// () //
76	D-CONTC/45619/2024 CONTC/7519/2024	BHARATI MAHANTA VS VISHAL SINGH, COLLECTOR,KEONJHAR	ADV. VS	// () //
77	D-CONTC/41142/2024 CONTC/7520/2024	MINATI ACHARYA VS PRANA KRUSHNA NAG, DEO, KENDRAPARA	ADV. VS	// () //
78	D-CONTC/44648/2024 CONTC/7521/2024	DEBASIS KAR VS SALINI PANDIT, COMM.SECY, S AND ME DEPT.	JYOTIRMAY GUPTA VS	// () //
79	D-CONTC/45290/2024 CONTC/7522/2024	KALPANA DHARUA VS MANOJ SATYAWAN MAHAJAN, I.A.S	ADV VS	// () //

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80	D-CONTC/45404/2024 CONTC/7523/2024	MANMOHAN SAHOO VS ARABINDA KUMAR PADHEE, P.SECY. AGRICULTURE AND F.E DEPT.	MANAS PATI VS	// ()
81	D-CONTC/45422/2024 CONTC/7524/2024	JYOTSNA PANIGRAHI VS PREM CHAND CHOUDHURY, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION	ADV VS	// ()
82	D-CONTC/45427/2024 CONTC/7525/2024	BINAYA KUMAR JENA VS SUSHIL KUMAR LOHANI, SECY, P.R AND D.W DEPT.	ADV VS	// ()
83	D-CONTC/45601/2024 CONTC/7526/2024	BAIRAGI CHARAN NAYAK VS RAJALAXMI NAYAK, ZONAL COMMNR.,SOUTH EAST ZONE, BMC	ADV. VS	// ()
84	D-CONTC/41237/2024 CONTC/7527/2024	RATIKANTA MOHANTY VS SURYAWANSHI MAYUR VIKAS, I.A.S,	ADV. VS	// ()
85	D-CRLA/31240/2024 CRLA/1077/2024	BIPIN JENA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	NEMALO /149 /2021 A.D.J. SALIPUR(Cuttack) ST/0000095/2022
86	D-CRLA/31799/2024 CRLA/1078/2024	GURU KIRSANI VS STATE OF ODISHA	BASUDEV PUJARI VS	MALKANGIRI /80 /2022 DISTRICT AND SESSIONS JUDGE,MAL CT/0000056/2022
87	D-CRLA/32219/2024 CRLA/1079/2024	BADI MUKUDU VS STATE OF ODISHA	S.S.RAY (2) VS	MARINE PS AT ARJIPALLI /36 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000068/2021
88	D-CRLA/32385/2024 CRLA/1080/2024	CHHABI NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	NIHALPRASAD /133 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000040/2024
89	D-CRLA/29655/2024 CRLA/1081/2024	SANTOSH@SATYANARAYANA MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /59 /2014 AD-HOC A.D.J. (FTSC), JEYPORE(Koraput) TR/0000047/2014
90	D-CRLA/31913/2024 CRLA/1082/2024	TUSAR MISHRA VS VIGILANCE DIRECTORATE,ODISHA	ABHISHEK DASH VS	BALASORE VIGILANCE /20 /2008 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000020/2008
91	D-CRLA/31918/2024	SANKARA NARAYANAN	ABHISHEK DASH	BALASORE VIGILANCE /20 /2008

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	CRLA/1083/2024	VS VIGILANCE DIRECTORATE,ODISHA	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA GR/000020/2008
92	D-CRLMC/30636/2024 CRLMC/4102/2024	LALIT KUMAR RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	ANGUL TOWN /156 /2022 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000398/2022
93	D-CRLMC/30484/2024 CRLMC/4103/2024	DR.DEBABRATA MOHANTY VS STATE OF ODISHA(VIG.)	NIHAL RATH VS	BALASORE VIGILANCE /43 /2009 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000043/2009
94	D-CRLMC/30690/2024 CRLMC/4104/2024	MANORANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /871 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001725/2024
95	D-CRLMC/31402/2024 CRLMC/4105/2024	MD.RUSTAM VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000457/2015
96	D-CRLMC/31692/2024 CRLMC/4106/2024	K.HEMASUNDAR REDDY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	GOLANTHARA (BERHAMPUR) /444 /2022 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001516/2023
97	D-CRLMC/31622/2024 CRLMC/4107/2024	PRADIPTA KUMAR BASANTIA VS MANAS RANJAN SAHOO	AJIT KUMAR RAUT VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002040/2006
98	D-CRLMC/31878/2024 CRLMC/4108/2024	MRUTUNJAYA SWAIN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	MANCHESWAR P.S. /34 /2021 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000681/2021
99	D-CRLMC/31671/2024 CRLMC/4109/2024	NATABAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RANPUR /10 /2015 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000022/2016
100	D-CRLMC/31704/2024 CRLMC/4110/2024	JAGA @ CHITA RANJAN ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	RANPUR /172 /2015 CIVIL JUDGE SENIOR DIVISION,RANPUR ST/0000030/2024
101	D-CRLMC/32105/2024 CRLMC/4111/2024	SINA GARNAIK @ SANJAY GARNAIK @ BABULA GADNAYAK VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	BANARAPAL /75 /2014 J.M.S.C.,ANGUL(Anugul) GR/0000484/2014
102	D-CRLMC/31891/2024 CRLMC/4112/2024	MANISH DEBANATH VS	SIDHARTH PRASAD DAS VS	MAHILA P.S. BUXIBAZAR /112 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack)

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103	D-CRLMC/32050/2024 CRLMC/4113/2024	STATE OF ODISHA KABUL KHORA@LAXMAN KHORA VS	BHARAT BHUSAN ROUSTRAY VS	GR/0001562/2020 MACHHKUND /80 /2018 ADDL.SESIONS JUDGE CUM SPECIAL
104	D-CRLMC/31187/2024 CRLMC/4114/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	KURESH PRASAD DASH VS	TR/0000035/2018 BASELI SAHI PS /30 /2019 S.D.J.M.,PURI(Puri)
105	D-CRLMC/31845/2024 CRLMC/4115/2024	STATE OF ODISHA RATNAKAR DHANGADA MAJHI VS	ALOK KUMAR DAS VS	GR/0000698/2019 KESINGA /192 /2019 J.M.F.C., KESINGA(Kalahandi)
106	D-CRLMC/32110/2024 CRLMC/4116/2024	STATE OF ODISHA CHINMAYA KUMAR SAHU VS	BIPLABA P.B. BAHALI VS	CT/0000188/2019 BALLIGUDA /44 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
107	D-CRLMC/31948/2024 CRLMC/4117/2024	STATE OF ODISHA DIPUNA @ RASHMIRANJAN NATH VS	ACHYUTANANDA PATTANAIK VS	Spl/0000053/2024 NIMAPADA /58 /2014 SPECIAL JUDGE, PURI(Puri)
108	D-CRLMC/32015/2024 CRLMC/4118/2024	STATE OF ODISHA KAILAS ACHARYA @ KAILASH CHANDRA ACHARYA VS	DEVASHIS PANDA VS	TR/0000033/2014 NANDIPADA /90 /2013 J.M.F.C, HATADIHI(Kendujhar)
109	D-CRLMC/32007/2024 CRLMC/4119/2024	STATE OF ODISHA SHISHIR SAHU VS	SUSIL KUMAR PATNAIK VS	GR/0000610/2013 ANGUL TOWN /555 /2020 A.D.J.,ANGUL(Anugul)
110	D-CRLMP/31374/2024 CRLMP/1467/2024	STATE OF ODISHA ANUSUYA SWAIN VS	DEBASIS TRIPATHY VS	CT/0000011/2022 // ()
111	D-CRLMP/32038/2024 CRLMP/1468/2024	STATE OF ODISHA RAKESH KUMAR PRADHAN VS	BHABANI SANKAR TRIPATHY (1) VS	// SPECIAL CRIME UNIT /17 /2023 ()
112	D-CRLMP/31595/2024 CRLMP/1469/2024	COMMISSIONER OF POLICE, BBSR LAXMI PRIYA MALLICK VS	AUROVINDA MOHANTY VS	// PARADEEP /200 /2024 ()
113	D-CRLMP/31808/2024 CRLMP/1470/2024	STATE OF ODISHA GOKULANANDA SWAIN VS	RANJAN KUMAR NAYAK VS	// //0 () //

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114	D-CRLMP/29254/2024 CRLMP/1471/2024	PRATIMA MAHARANA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	CHAULIAGANJA /182 /2024 () //
115	D-CRLMP/31647/2024 CRLMP/1472/2024	MUNA PALEI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
116	D-CRLMP/31649/2024 CRLMP/1473/2024	SUMAN DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	//0 () //
117	D-CRLMP/31728/2024 CRLMP/1474/2024	SWAGAT NAYAK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	SAHID NAGAR P.S. /234 /2020 () //
118	D-CRLMP/32073/2024 CRLMP/1475/2024	SK.ABDUL RIZWAN VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
119	D-CRLREV/32356/2024 CRLREV/628/2024	PRASANTA KUMAR BHANJDEO@PRASANTA KUMAR BHANJADEO VS HIRA HANSDAH	BIJAY KUMAR MISHRA VS	//0 A.D.J.,BARIPADA(Mayurbhanj) CRA/0000020/2018
120	D-FAO/44147/2024 FAO/510/2024	PRABINA MAJHI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000053/2022
121	D-FAO/45292/2024 FAO/511/2024	MANAS KUMAR MALLIK @ MANAS KU. MALLIK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000031/2024
122	D-FAO/45450/2024 FAO/512/2024	THE D.M, M/S ORIENTAL INSURANCE CO. LTD., ROURKELA VS AJIT KUMAR BEHERA	SANTANOO KUMAR SWAIN VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000001/2020
123	D-MACA/42380/2024 MACA/1091/2024	DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE COMPANY LTD,BBSR VS ASIT KUMAR SAHOO	PRAKASH KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000592/2006
124	D-MACA/44577/2024 MACA/1092/2024	SUGU @ A.ADILAXMI VS DEBDASHRINI OJHA	KAPILA CHARAN NAYAK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001019/2022
125	D-MACA/42435/2024	NATIONAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	//

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	MACA/1093/2024	VS ANNAPURNA PRADHAN	VS	IST MACT, BHADRAK(Bhadrak) Mac/0000085/2020
126	D-MACA/44810/2024 MACA/1094/2024	M/S. CHOLA M.S. GENERAL INSURANCE COMPANY LIMITED,KHURDA VS MANAGOBINDA NAYAK	ADAM ALI KHAN VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000484/2017
127	D-MACA/42448/2024 MACA/1095/2024	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., JAJPUR VS KAMALAKANTA DAS	AMIT KUMAR NATH VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000126/2016
128	D-MACA/45454/2024 MACA/1096/2024	D.VASUDEV VS POLLUTECH ENGINEERING, KHURDA	DHANANJAYA MUND VS	// A.D.J.,JEYPORE(Koraput) Mac/0000002/2020
129	D-MACA/42153/2024 MACA/1097/2024	PANDAB JENA VS THE GENERAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD. KHURDA	RAJENDRA NARAYAN ROUT VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000096/2023
130	D-MATA/38594/2024 MATA/384/2024	KARUNAKANTA SAMAL VS MOUSUMI SAMAL	ARUN KUMAR DAS VS	// JUDGE, FAMILY COURT, NAYAGARH(N CMA/0000015/2020
131	D-MATA/43294/2024 MATA/385/2024	ILATTE SORENG VS MEXAN MINJ	ANIMESH SINGH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000003/2022
132	D-MATA/45387/2024 MATA/386/2024	MADHUSUDAN PRADHAN VS PRAJNYA SUCHISMITA	MAHESWAR MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000016/2014
133	D-MATA/45589/2024 MATA/387/2024	PRIYANKA PRIYADARSHANI KAR VS BISWAJIT SAMAL	ARUPA NANDA DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000157/2018
134	D-RPFAM/44827/2024 RPFAM/308/2024	SURENDRA@SUREN PRADHAN VS KABYA PRADHAN	KULDEEP MOHANTY VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000022/2022
135	D-RSA/45636/2024 RSA/381/2024	ACHIN KUMAR GHOSAL VS THE SECRETARY, ODISHA STATE HOUSING BOARD, BBSR	ANKITA MUKHERJI VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000018/2017
136	D-RSA/44544/2024 RSA/382/2024	SHANTI @ SHANTI RANI BISWAS VS	SUBRAT KUMAR NAYAK VS	// ADJ,UMERKOTE(Nabarangapur)

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137	D-RSA/44146/2024 RSA/383/2024	RAMLAL BISWAS BAISHNABA CHARAN BEHURA VS STATE OF ODISHA	KALPATARU MISHRA VS	RFA/0000002/2023 // ()
138	D-RSA/45591/2024 RSA/384/2024	PRAMOD CHANDRA NANDA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// A.D.J.,TALCHER(Anugul) RFA/0000020/2023
139	D-RSA/44980/2024 RSA/385/2024	RAMA CHANDRA SAHU VS URMILA SAHU	SIDDHARTHA PRASAD MISHRA VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J RFA/0000006/2016
140	D-RVWPET/45102/2024 RVWPET/259/2024	ASHUTOSH MOHAPATRA VS PUNJAB NATIONAL BANK ,DHENKANAL	SRIKAR KUMAR RATH VS	// ()
141	D-RVWPET/43154/2024 RVWPET/260/2024	PRAVATI SAHOO VS UNION OF INDIA	ADV. VS	// ()
142	D-RVWPET/43995/2024 RVWPET/261/2024	CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANADI COALFIELD LIMITED, SAMBALPUR VS BADAL BHUKTA	SARAJU MOHANTY, (SR.ADV.) VS	// ()
143	D-RVWPET/44626/2024 RVWPET/262/2024	CHITTA RANJAN SAHU VS PRAMILA SAHU	SUVENDU KUMAR RAY VS	// ()
144	D-SAO/45278/2024 SAO/14/2024	PRAMILA DAS VS RAMALINGESWAR SWAMY	BUDHADEV ROUSTRAY VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000103/2023
145	D-WA/42126/2024 WA/2965/2024	STATE OF ODISHA VS BAISHNAB CHARAN MOHANTY	SASWAT DAS,A.G.A VS	// ()
146	D-WA/43566/2024 WA/2966/2024	JAYANTI BARAL VS CHIEF EXECUTIVE OFFICER,TPCODL,BBSR	GOPAL PRASAD JENA VS	// ()
147	D-WA/41472/2024 WA/2967/2024	SURENDRA KARMI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// ()

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148	D-WA/44290/2024 WA/2968/2024	BALADAV JEW BIJE,KEONJHARGARH VS ANANTA GOPAL DAS	DUSMANTA KUMAR JENA VS	// 0 //
149	D-WA/44287/2024 WA/2969/2024	SRI BALADAV JEW BIJE,KEONJHARGARH VS NRUTYA GOPAL DAS	DUSMANTA KUMAR JENA VS	// 0 //
150	D-WA/44741/2024 WA/2970/2024	ITISHREE NATH VS BANK OF BARODA	SIDHESWAR MALLIK VS	// 0 //
151	D-WA/45209/2024 WA/2971/2024	STATE OF ODISHA VS SARAT CHANDRA PANDA	BIPLAB MOHANTY,A.G.A VS	// 0 //
152	D-WA/45368/2024 WA/2972/2024	STATE OF ODISHA VS RAMA CHANDRA DAS	DEBASIS NAYAK, A.G.A. VS	// 0 //
153	D-WA/45047/2024 WA/2973/2024	PRATIMA PANDA VS MINATI NAYAK	BISWABIHARI MOHANTY VS	// 0 //
154	D-WA/45388/2024 WA/2974/2024	STATE OF ODISHA VS PUSPITA DORA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
155	D-WA/45392/2024 WA/2975/2024	CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY, BBSR VS PARESH KU.SASMAL	BIJAYA KUMAR DASH VS	// 0 //
156	D-WA/45275/2024 WA/2976/2024	SAILENDRA KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
157	D-WA/45370/2024 WA/2977/2024	STATE OF ODISHA VS SACHIDANANDA ROUT	DEBASIS NAYAK, A.G.A. VS	// 0 //
158	D-WA/45389/2024 WA/2978/2024	STATE OF ODISHA VS GAJENDRA NATH BARIK	DEBASIS NAYAK,A.G.A VS	// 0 //
159	D-WA/45741/2024	DILLIP KUMAR PRADHAN	JAGAMOHAN PATTANAIAK	//

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	WA/2979/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/44351/2024 WP(C)/26863/2024	DR.SANJAY KUMAR MOHANTY VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
161	D-WP(C)/45328/2024 WP(C)/26864/2024	MONALISHA SAMAL VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
162	D-WP(C)/43832/2024 WP(C)/26865/2024	SHRINATH KUMBHAR VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
163	D-WP(C)/44354/2024 WP(C)/26866/2024	DR. BIMALENDU MOHANTY VS ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESERACH INSTITUTE, ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
164	D-WP(C)/39734/2024 WP(C)/26867/2024	MOHAMMAD SAYED VS STATE OF ODISHA	DINESH RAY VS	// 0 //
165	D-WP(C)/44345/2024 WP(C)/26868/2024	DR. JIBANJIT SEN VS ICAR AGRICULTURAL TECHNOLIGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
166	D-WP(C)/41576/2024 WP(C)/26869/2024	BASANTI BHATTA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
167	D-WP(C)/45465/2024 WP(C)/26870/2024	NIRPEN @ NRIPEN BAIDYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
168	D-WP(C)/45125/2024 WP(C)/26871/2024	DEVI PRASAD MISHRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
169	D-WP(C)/43420/2024 WP(C)/26872/2024	UPENDRA KUMAR SAMAL VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
170	D-WP(C)/44968/2024 WP(C)/26873/2024	SMRUTI RANJAN SAHU VS	PRASANNA KUMAR SAHOO VS	// 0

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171	D-WP(C)/45725/2024 WP(C)/26874/2024	STATE OF ODISHA SUBASH CHANDRA PANGI VS	SUKANTA KUMAR DALAI VS	// // ()
172	D-WP(C)/40885/2024 WP(C)/26875/2024	STATE OF ODISHA BIJAY KUMAR MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
173	D-WP(C)/39346/2024 WP(C)/26876/2024	STATE OF ODISHA PRAHALLAD MALLICK VS	SUSANTA KUMAR MISHRA VS	// // ()
174	D-WP(C)/42171/2024 WP(C)/26877/2024	STATE OF ODISHA SARADHANJALI PANIGRAHI VS	ASHOK KUMAR DAS VS	// // ()
175	D-WP(C)/43301/2024 WP(C)/26878/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR(GANJAM) PRABHAKAR SINGH VS	BIJAYA KUMAR BEHERA VS	// // ()
176	D-WP(C)/44694/2024 WP(C)/26879/2024	STATE OF ODISHA KHAGESWAR SENAPATI VS	DIBYARANJAN BEHERA VS	// // ()
177	D-WP(C)/44463/2024 WP(C)/26880/2024	STATE OF ODISHA SATYA NARAYAN NAIK VS	ARIJEET MISHRA VS	// // ()
178	D-WP(C)/44973/2024 WP(C)/26881/2024	STATE OF ORISSA BAIKUNTHANATHA RANBIR VS	PRASANNA KUMAR SAHOO VS	// // ()
179	D-WP(C)/42981/2024 WP(C)/26882/2024	STATE OF ODISHA KALU CHARAN BEHERA VS	ADYASIDHI MISHRA VS	// // ()
180	D-WP(C)/43385/2024 WP(C)/26883/2024	STATE OF ODISHA BASANTI ROUT VS	SATYAJIT BEHERA VS	// // ()
181	D-WP(C)/43631/2024 WP(C)/26884/2024	STATE OF ODISHA DR.SATYAPRIYA DASH VS	DR. JITENDRA KUMAR LENKA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/44802/2024 WP(C)/26885/2024	MANCHAN BARIHA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //
183	D-WP(C)/44994/2024 WP(C)/26886/2024	NEPAL PRAKASH SAMANTA VS CUTTACK MUNICIPAL CORPORATION	SUBHENDU KUMAR NAYAK VS	// 0 //
184	D-WP(C)/44489/2024 WP(C)/26887/2024	SEK JAPHIR @ S.K.JAPHAR VS HEALTH AND URBAN DEVELOPMENT DEPT., BBSR	ARIJEET MISHRA VS	// 0 //
185	D-WP(C)/45788/2024 WP(C)/26888/2024	SMRUTI RANJAN BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
186	D-WP(C)/43794/2024 WP(C)/26889/2024	BABITA MAHANTY @ MOHANTY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
187	D-WP(C)/43724/2024 WP(C)/26890/2024	MTSSS(MOTHER TERESA SAMAJA SEBI SANGATHAN), DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
188	D-WP(C)/44876/2024 WP(C)/26891/2024	CHINTAMANI SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
189	D-WP(C)/43956/2024 WP(C)/26892/2024	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
190	D-WP(C)/44066/2024 WP(C)/26893/2024	M/S RELIABLE HI-TECH INFRASTRUCTURE PVT. LTD., SUNDARGARH VS THE ASST. COMNR, CENTRAL TAX, GST AND CE, ROURKELA	BHABANI PRASAD MOHANTY VS	// 0 //
191	D-WP(C)/44898/2024 WP(C)/26894/2024	KARTIKA KUMAR MALL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
192	D-WP(C)/45510/2024 WP(C)/26895/2024	SUB DIVISIONAL OFFICER (ELECT), ELECTRICAL DIVISION, TPWODL, KUCHINDA VS PRAHALLAD NAIK	PRASANTA KUMAR TRIPATHY VS	// 0 //
193	D-WP(C)/44173/2024	URMILA KUMARI RATH	SOMANATH SATAPATHY	//

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	WP(C)/26896/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44478/2024 WP(C)/26897/2024	PRABHUDAN HARIJAN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
195	D-WP(C)/45798/2024 WP(C)/26898/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
196	D-WP(C)/42506/2024 WP(C)/26899/2024	GANGADHAR SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
197	D-WP(C)/45777/2024 WP(C)/26900/2024	SUDAM CHANDRA KISKU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
198	D-WP(C)/45428/2024 WP(C)/26901/2024	DAYANIDHI DASS VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
199	D-WP(C)/45799/2024 WP(C)/26902/2024	GURU PRASAD PRADHAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
200	D-WP(C)/43324/2024 WP(C)/26903/2024	PRABHUDATTA MOHAPATRA VS ETISHREE PANDA	ANIMESH SINGH VS	// 0 //
201	D-WP(C)/45526/2024 WP(C)/26904/2024	THE MANAGEMENT OF M/S. HINDALCO INDUSTRIES LTD. SAMBALPUR VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	BIRAJA PRASAD TRIPATHY VS	// 0 //
202	D-WP(C)/42433/2024 WP(C)/26905/2024	IFTEKHAR HUSSAIN SHEIKH VS UNION OF INDIA	SEKH ZAKIR HUSSAIN VS	// 0 //
203	D-WP(C)/45498/2024 WP(C)/26906/2024	DEEPAK KUMAR PANDA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
204	D-WP(C)/45574/2024 WP(C)/26907/2024	BIPIN BIHARI PATEL VS	BRAJARAJ SAI VS	// 0

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205	D-WP(C)/45360/2024 WP(C)/26908/2024	THE TATA AIG GIC CO LTD.,BBSR KABITA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()
206	D-WP(C)/45583/2024 WP(C)/26909/2024	MADHAB MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// () //
207	D-WP(C)/45998/2024 WP(C)/26910/2024	SUBHAM KUMAR DORA VS NATIONAL MEDICAL COMMISSION, NEW DELHI	DIGAMBARA MISHRA VS	// () //
208	D-WP(C)/44390/2024 WP(C)/26911/2024	M/S. HINDUSTAN COPPER LTD. VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// () //
209	D-WP(C)/45585/2024 WP(C)/26912/2024	SANJUKTA MISHRA VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	// () //
210	D-WP(C)/44592/2024 WP(C)/26913/2024	GITANJALI KAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
211	D-WP(C)/45969/2024 WP(C)/26914/2024	M/S. ORISSA STEVEDORES LTD.,CUTTACK VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	KAJAL SAHOO VS	// () //
212	D-WP(C)/44780/2024 WP(C)/26915/2024	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
213	D-WP(C)/38444/2024 WP(C)/26916/2024	DHUBA CHARAN ROUT VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// () //
214	D-WP(C)/45469/2024 WP(C)/26917/2024	SUB DIVISIONAL OFFICER (ELECT), PIPILI SUB DIVISION, NED NIMAPARA VS MAMATA SATAPATHY	LALIT KUMAR MAHARANA VS	// () //
215	D-WP(C)/41473/2024 WP(C)/26918/2024	PRATIMA BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// () //

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216	D-WP(C)/45133/2024 WP(C)/26919/2024	MANORANJAN BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
217	D-WP(C)/44408/2024 WP(C)/26920/2024	DR. RAJIB NARAYAN SAHU VS UNION OF INDIA	LALIT KUMAR MAHARANA VS	// 0 //
218	D-WP(C)/45121/2024 WP(C)/26921/2024	RAMA SETHI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
219	D-WP(C)/43865/2024 WP(C)/26922/2024	CHAKRAPADA SCS LTD., PURI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	D-WP(C)/45393/2024 WP(C)/26923/2024	RATIKANTA SAMANTARAY VS AUTHORIZED OFFICER, IDBI BANK LTD., BBSR	AJAYA KUMAR MOHARANA VS	// 0 //
221	D-WP(C)/41950/2024 WP(C)/26924/2024	SUNIL KUJUR VS UNION OF INDIA	HIMANSU BHUSAN SUTAR VS	// 0 //
222	D-WP(C)/45950/2024 WP(C)/26925/2024	AKSHYA KUMAR CHOUHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
223	D-WP(C)/45198/2024 WP(C)/26926/2024	RATNAMALA PANIGRAHI VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
224	D-WP(C)/42302/2024 WP(C)/26927/2024	GHANASHYAM JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
225	D-WP(C)/42305/2024 WP(C)/26928/2024	BASANTA KUMAR PANDA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
226	D-WP(C)/43146/2024 WP(C)/26929/2024	DHARANIDHARA MAHANTA VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
227	D-WP(C)/44027/2024	SAROJ RAJ SINGH	KSHIROD KUMAR ROUT	//

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	WP(C)/26930/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44662/2024 WP(C)/26931/2024	MAHESWETA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
229	D-WP(C)/43648/2024 WP(C)/26932/2024	BANK OF BARODA, STRESSED ASSETS RECOVERY BRANCH, CUTTACK VS DISTRICT SUB REGISTRAR OFFICER, CUTTACK	SUBRAT MISRA VS	// 0 //
230	D-WP(C)/43225/2024 WP(C)/26933/2024	TARUKANTA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
231	D-WP(C)/44406/2024 WP(C)/26934/2024	THE MANAGER LEGAL, M/S. GO DIGIT GENERAL INSURANCE COMPANY LTD., BBSR VS RAGHUNATH MOHANTY	ADAM ALI KHAN VS	// 0 //
232	D-WP(C)/43089/2024 WP(C)/26935/2024	NIBEJITA SAHOO VS STATE OF ODISHA	AKSHYA KUMAR PANDEY VS	// 0 //
233	D-WP(C)/44620/2024 WP(C)/26936/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
234	D-WP(C)/43726/2024 WP(C)/26937/2024	MAHARSHI DAYANANDA SERVICE MISSION, DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
235	D-WP(C)/42298/2024 WP(C)/26938/2024	BHARATEE MAHANAND VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
236	D-WP(C)/46020/2024 WP(C)/26939/2024	MAA MANGALA SHG, MASABARI, NAYAGARH VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
237	D-WP(C)/45623/2024 WP(C)/26940/2024	AKSHAYA KUMAR RAY VS BRANCH MANAGER, INDIAN BANK, JAGATSINGHPUR	LAXMINARAYAN PATEL VS	// 0 //
238	D-WP(C)/43789/2024 WP(C)/26941/2024	NRUSINGHA MISHRA VS	NIRANJAN PANDA VS	// 0

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239	D-WP(C)/43904/2024 WP(C)/26942/2024	ESTATE OFFICER, TOWN SERVICES BUILDING, SUNDARGARH SUKUMAR MOHAPATRA VS	SUDEEP KUMAR SARANGI VS	// // ()
240	D-WP(C)/42382/2024 WP(C)/26943/2024	CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, TPCODL ARYABHATT INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS	ARUPANANDA GOSWAMY VS	// // ()
241	D-WP(C)/44697/2024 WP(C)/26944/2024	STATE OF ODISHA GOBINDA BARISAL VS	GAUTAM CHARAN ROUT VS	// // ()
242	D-WP(C)/42269/2024 WP(C)/26945/2024	STATE OF ODISHA GANGADHAR JENA VS	AKSHAYA KUMAR PANDEY VS	// // ()
243	D-WP(C)/41629/2024 WP(C)/26946/2024	STATE OF ODISHA PRASANTA MOHANTY VS	PRAVAT KUMAR NAYAK VS	// // ()
244	D-WP(C)/45598/2024 WP(C)/26947/2024	ANAND SAHAY, CEO AND M.D SUJATA PANDA VS	SUKANTA KUMAR MISHRA VS	// // ()
245	D-WP(C)/41463/2024 WP(C)/26948/2024	STATE OF ODISHA SRIDHAR MARTHA VS	RAGHUNATH DASMOHAPATRA VS	// // ()
246	D-WP(C)/41053/2024 WP(C)/26949/2024	STATE OF ODISHA GITANJALI PATRA VS	PRASANTA KUMAR JOSHI VS	// // ()
247	D-WP(C)/41924/2024 WP(C)/26950/2024	STATE OF ODISHA M/S. BISWAJEET OJHA, DHENKANAL VS	ITISHREE TRIPATHY VS	// // ()
248	D-WP(C)/41904/2024 WP(C)/26951/2024	SUPERINTENDENT, CT AND GST, CENTRAL GST, DHENKANAL CIRCLE PURNA CHANDRA PANDA VS	JYOTIRMAY GUPTA VS	// // ()
249	D-WP(C)/45504/2024 WP(C)/26952/2024	STATE OF ODISHA INTEGRATED DEVELOPMENT SOCIETY,BHUBANESWAR VS	CHITRASEN PARIDA VS	// // ()
		CENTRAL BOARD OF DIRECT TAXES,NEW DELHI		//

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250	D-WP(C)/46031/2024 WP(C)/26953/2024	JASOBANTA NAYAK VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
251	D-WP(C)/44666/2024 WP(C)/26954/2024	SMITA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
252	D-WP(C)/45675/2024 WP(C)/26955/2024	LEGAL MANAGER, I.C.I.CI LOMBARD GENERAL INSURANCE COMPANY LTD, VS BINAPANI PATY	BBSR ADAM ALI KHAN VS	// 0 //
253	D-WP(C)/45735/2024 WP(C)/26956/2024	M/S. SUSANTA KUMAR PANDA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, JAJPUR	DAITARI BEHERA VS	// 0 //
254	D-WP(C)/43428/2024 WP(C)/26957/2024	MURALIDHAR PRADHAN VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
255	D-WP(C)/42044/2024 WP(C)/26958/2024	MANAGING COMMITTEE OF MADRASA HABBIBIAN NOORIA, KENDRAPARA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
256	D-WP(C)/45304/2024 WP(C)/26959/2024	MINAKSHI ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
257	D-WP(C)/45708/2024 WP(C)/26960/2024	PREMANANDA MAHAKUD VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
258	D-WP(C)/42173/2024 WP(C)/26961/2024	SARADHANJALI PANIGRAHI VS ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
259	D-WP(C)/42434/2024 WP(C)/26962/2024	SUBASH KUMAR KANDI VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //
260	D-WP(C)/45305/2024 WP(C)/26963/2024	MINAKSHI ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
261	D-WP(C)/43729/2024	SANJOG (VOLUNTARY ORGANISATION) DHENKANAL	ABHILASH MISHRA	//

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	WP(C)/26964/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/45894/2024 WP(C)/26965/2024	IDISH CHANDRA BHUYAN MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
263	D-WP(C)/45587/2024 WP(C)/26966/2024	RASMITA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
264	D-WP(C)/45713/2024 WP(C)/26967/2024	SANDIP SANKAR SWAIN VS REGISTRAR CO-OPERATIVE SOCIETIES, BBSR	BAIDHAR SAHOO VS	// 0 //
265	D-WP(C)/44701/2024 WP(C)/26968/2024	M/S SHREE JAGANNATH STONE SUPPLIERS, BBSR VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
266	D-WP(C)/42423/2024 WP(C)/26969/2024	SEEMASMITI PATTJOSHI VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
267	D-WP(C)/44161/2024 WP(C)/26970/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
268	D-WP(C)/42459/2024 WP(C)/26971/2024	NABIN CHANDRA PADHI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
269	D-WP(C)/44705/2024 WP(C)/26972/2024	M/S. SHREE JAGANNATH STONE SUPPLIERS, KHURDA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
270	D-WP(C)/45421/2024 WP(C)/26973/2024	MANOJ MANJARI PATI VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
271	D-WP(C)/46097/2024 WP(C)/26974/2024	DR.SWARNAV PATNAIK VS UNION OF INDIA	M. S. RIZVI VS	// 0 //
272	D-WP(C)/42693/2024 WP(C)/26975/2024	RAMA TRIVEDI VS	PRAVAT KUMAR NAYAK VS	// 0

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273	D-WP(C)/45721/2024 WP(C)/26976/2024	STATE OF ODISHA PRATIMA MOHANTY VS	DEEPAK KUMAR PANI VS	// // 0
274	D-WP(C)/42757/2024 WP(C)/26977/2024	STATE OF ODISHA HUSNARA BEGAUM VS	HIMANSHU SEKHAR PANDA VS	// // 0
275	D-WP(C)/45691/2024 WP(C)/26978/2024	STATE OF ORISSA KEDARNATH PARIDA VS	DEBASIS TRIPATHY VS	// // 0
276	D-WP(C)/45182/2024 WP(C)/26979/2024	STATE OF ODISHA D.KAMESWAR RAJU VS	RAMESH CHANDRA NAYAK VS	// // 0
277	D-WP(C)/45881/2024 WP(C)/26980/2024	UNION OF INDIA CHANDRAMANI PALEI VS	RABI NARAYAN BEHERA VS	// // 0
278	D-WP(C)/43733/2024 WP(C)/26981/2024	STATE OF ODISHA ISWAR (INTEGRATED SOCIAL WELFARE AND RECESRCH CENTRE), DHENKANAL VS	ABHILASH MISHRA VS	// // 0
279	D-WP(C)/44198/2024 WP(C)/26982/2024	UNION OF INDIA MADAN MOHAN SAMANTARAY VS	BISWABHUSAN BISWAL VS	// // 0
280	D-WP(C)/45655/2024 WP(C)/26983/2024	STATE OF ODISHA M/S PRAKASH INDUSTRIES LTD VS	BIBHU PRASAD PANDA VS	// // 0
281	D-WP(C)/44205/2024 WP(C)/26984/2024	MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, SUNDARGARH GADADHAR SETHI VS	SANJIB KUMAR BHANJADEO VS	// // 0
282	D-WP(C)/44720/2024 WP(C)/26985/2024	STATE OF ODISHA PRAHALLAD SAHOO VS	SOUBHAGYA SWAIN VS	// // 0
283	D-WP(C)/44971/2024 WP(C)/26986/2024	RAJKISHORE SAHOO PRASANTA KUMAR PATRI VS	BANSHIDHAR BAUG VS	// // 0
		ADDITIONAL DISTRICT MAGISTRATE, CUTTACK		//

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284	D-WP(C)/43460/2024 WP(C)/26987/2024	M/S.BINAYA KRISHNA SAHOO, KANDHAML VS ADDITIONAL COMMISSIONER OF STATE TAX, (APPEAL), CT AND GST TERRITORIAL RANGE, BERHAMPUR	ITISHREE TRIPATHY VS	// ()
285	D-WP(C)/45996/2024 WP(C)/26988/2024	M/S ABIRVAB STEEL PRODUCT, CUTTACK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// ()
286	D-WP(C)/46135/2024 WP(C)/26989/2024	IN RE ROAD SAFETY IN JHARSUGUDA CITY AND JHARSUGUDA DISTRICT VS STATE OF ODISHA	SR. ASOK MOHANTY VS	// ()
287	D-WP(C)/43913/2024 WP(C)/26990/2024	ASHISH BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
288	D-ABLAPL/32189/2024 ABLAPL/12088/2024	JAGANNATH SAHOO @ JAGABANDHU SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MARKAT NAGAR /184 /2024 ()
289	D-ABLAPL/32193/2024 ABLAPL/12089/2024	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	NUAGAON /201 /2024 ()
290	D-ABLAPL/32195/2024 ABLAPL/12090/2024	MINAKSHI MANHIRA VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /192 /2023 ()
291	D-ABLAPL/32227/2024 ABLAPL/12091/2024	SIMANCHALA SWAIN @ SIMANCHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /154 /2021 ()
292	D-ABLAPL/31437/2024 ABLAPL/12092/2024	SAROJ MALLIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /472 /2024 ()
293	D-ABLAPL/32235/2024 ABLAPL/12093/2024	SABITA NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BHANJANAGAR /163 /2011 ()
294	D-ABLAPL/31626/2024 ABLAPL/12094/2024	MURALI KHUDA VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /44 /2024 ()
295	D-ABLAPL/31635/2024	AMANEE PRASAD DASH @ ANJANEE PRASAD DASH	SIBA PRASAD PATRA	TITILAGARH /365 /2024

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	ABLAPL/12095/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/32258/2024 ABLAPL/12096/2024	SAHAJAHAN BEHERA @ PINTU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /771 /2024 () //
297	D-ABLAPL/31798/2024 ABLAPL/12097/2024	SIBRUTA NAG VS STATE OF ODISHA	APARES BHOI VS	CDA-II /107 /2024 () //
298	D-ABLAPL/32215/2024 ABLAPL/12098/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
299	D-ABLAPL/32350/2024 ABLAPL/12099/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	2(A)CC/0000285/2024 TANGI (KHURDA) /188 /2024 () //
300	D-ABLAPL/31299/2024 ABLAPL/12100/2024	TUNU NANDA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /527 /2023 () //
301	D-ABLAPL/32216/2024 ABLAPL/12101/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
302	D-ABLAPL/31632/2024 ABLAPL/12102/2024	ISWAR SALANKI @ BUDU VS STATE OF ODISHA	MANORANJAN PADHY VS	2(A)CC/0000321/2022 DABUGAM /48 /2021 () //
303	D-ABLAPL/32218/2024 ABLAPL/12103/2024	NADAGANA PRASAD @ N. PRASAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
304	D-ABLAPL/31833/2024 ABLAPL/12104/2024	UMESH CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	2(A)CC/0000134/2023 FATEGARH /255 /2024 () //
305	D-ABLAPL/32224/2024 ABLAPL/12105/2024	SANJAY KUMAR PANGI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NARAYANPATNA /100 /2024 () //
306	D-ABLAPL/32254/2024 ABLAPL/12106/2024	PRADEEP KUMAR SABAR VS	LAXMINARAYAN PATEL VS	SUNABEDA /140 /2024 ()

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307	D-ABLAPL/32252/2024 ABLAPL/12107/2024	STATE OF ODISHA SASMITA PARIDA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// RAIRANGPUR TOWN /258 /2024 () //
308	D-ABLAPL/32290/2024 ABLAPL/12108/2024	RAMAKANTA MAHANTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /136 /2021 () //
309	D-ABLAPL/31334/2024 ABLAPL/12109/2024	BIJAY KUMAR ROUT VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	ATHGARH /286 /2024 () //
310	D-ABLAPL/32295/2024 ABLAPL/12110/2024	MANAS RANJAN BISWAL @ ALUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /182 /2024 () //
311	D-ABLAPL/31924/2024 ABLAPL/12111/2024	BHUSAN NAYAK VS STATE OF ODISHA	KASHINATH PATTANAİK VS	KOTOAGARH /41 /2024 () //
312	D-ABLAPL/32298/2024 ABLAPL/12112/2024	TAPAN KAHALA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /272 /2024 () //
313	D-ABLAPL/32009/2024 ABLAPL/12113/2024	YUNUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //
314	D-ABLAPL/32012/2024 ABLAPL/12114/2024	YUNUS KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //
315	D-ABLAPL/32284/2024 ABLAPL/12115/2024	SABITA SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	FATEGARH /225 /2024 () //
316	D-ABLAPL/32013/2024 ABLAPL/12116/2024	MOHAMMAD ANISUR REHEMAN @ MD.ANISUR RAHEMAN @ ANIS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /86 /2024 () //
317	D-ABLAPL/32368/2024 ABLAPL/12117/2024	ANANTA SENAPATI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BEGUNIA P.S. /293 /2022 () //

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318	D-ABLAPL/32344/2024 ABLAPL/12118/2024	BIBHUTI NAYAK @ BIBHUTI BHUSAN NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAUGAON /267 /2024 () //
319	D-ABLAPL/30921/2024 ABLAPL/12119/2024	DILU MAJHI@ BANDAN MAJHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /228 /2024 () //
320	D-ABLAPL/32353/2024 ABLAPL/12120/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /507 /2024 () //
321	D-ABLAPL/31834/2024 ABLAPL/12121/2024	HALU@JAGA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /164 /2024 () //
322	D-ABLAPL/32231/2024 ABLAPL/12122/2024	BIBHUTI BHUSAN PRADHAN @ JAGAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /219 /2024 () //
323	D-ABLAPL/31842/2024 ABLAPL/12123/2024	MADHUSUDAN GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /510 /2024 () //
324	D-ABLAPL/32355/2024 ABLAPL/12124/2024	TAPASWINI DAS @ KALYANI BOSE VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NIKIRAI /317 /2024 () //
325	D-ABLAPL/32365/2024 ABLAPL/12125/2024	SAGAR SAHOO @ SAGAR KUMAR SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /520 /2024 () //
326	D-ABLAPL/31883/2024 ABLAPL/12126/2024	PRAVATI MOHARANA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	JENAPUR /34 /2024 () //
327	D-ABLAPL/32260/2024 ABLAPL/12127/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 () //
328	D-ABLAPL/32004/2024 ABLAPL/12128/2024	MANOJ HARPAL VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /150 /2022 () //
329	D-ABLAPL/32311/2024	NIKHIL MARTHA	JAYADEBA BEHERA	BANAPUR P.S. /301 /2024

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	ABLAPL/12129/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/32042/2024 ABLAPL/12130/2024	KARUNAKAR MANGAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /222 /2024 () //
331	D-ABLAPL/32317/2024 ABLAPL/12131/2024	IRSAD ANSARI VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHARABEL NAGAR P.S. /415 /2024 () //
332	D-ABLAPL/32014/2024 ABLAPL/12132/2024	MOJAFAR HUSSEIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /199 /2024 () //
333	D-ABLAPL/32164/2024 ABLAPL/12133/2024	SHANKAR BARIHA @ SOMANATH VS STATE OF ODISHA	GOKULANANDA SAHU VS	LARAMBA /210 /2024 () //
334	D-ABLAPL/32044/2024 ABLAPL/12134/2024	BADAL MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /148 /2024 () //
335	D-ABLAPL/32323/2024 ABLAPL/12135/2024	AMULYA KUMAR JENA VS STATE OF ODISHA	ANSUMAN PANDA VS	/ /0 () //
336	D-ABLAPL/32069/2024 ABLAPL/12136/2024	DILLIP KUMAR BHANJA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /224 /2024 () //
337	D-ABLAPL/32098/2024 ABLAPL/12137/2024	SUNIL KUMAR BEHERA @MINJA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /98 /2024 () //
338	D-ABLAPL/31688/2024 ABLAPL/12138/2024	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR DAS VS	RAJKANIKA /431 /2024 () //
339	D-ABLAPL/31734/2024 ABLAPL/12139/2024	JASODA JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK RURAL /633 /2024 () //
340	D-ABLAPL/32182/2024 ABLAPL/12140/2024	BISWAJIT AICH VS	UMA CHARAN MISHRA VS	BHUBAN /479 /2024 ()

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341	D-ABLAPL/32165/2024 ABLAPL/12141/2024	STATE OF ODISHA PATU @ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// BHADRAK TOWN /134 /2017 () //
342	D-ABLAPL/32174/2024 ABLAPL/12142/2024	RAMESH NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /241 /2024 () //
343	D-ABLAPL/32167/2024 ABLAPL/12143/2024	PATU@ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /146 /2017 () //
344	D-ABLAPL/32430/2024 ABLAPL/12144/2024	GOBIND SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BRAHMANITARANG /280 /2024 () //
345	D-ABLAPL/32176/2024 ABLAPL/12145/2024	DINABANDHU SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /200 /2024 () //
346	D-ABLAPL/32172/2024 ABLAPL/12146/2024	RASHMITA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CUTTACK SADAR /30 /2024 () //
347	D-ABLAPL/32434/2024 ABLAPL/12147/2024	BIKASH PARI VS STATE OF ODISHA	ABHILASH MISHRA VS	BHAWANIPATNA SADAR /450 /2024 () //
348	D-ABLAPL/32187/2024 ABLAPL/12148/2024	PRABHAKAR BARIK VS STATE OF ODISHA	ROHIT KUMAR NAYAK VS	JAJPUR TOWN /419 /2024 () //
349	D-ABLAPL/32307/2024 ABLAPL/12149/2024	MOUSUMI SRIVASTAV@MAUSAMI SRIVASTAV VS STATE OF ODISHA	UMAKANTA BARIK VS	RAGHUNATHPALI /482 /2024 () //
350	D-ABLAPL/32461/2024 ABLAPL/12150/2024	KANHA BISOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /757 /2024 () //
351	D-ABLAPL/32181/2024 ABLAPL/12151/2024	SURENDRA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /313 /2024 () //

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352	D-ABLAPL/32463/2024 ABLAPL/12152/2024	NABA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /615 /2024 () //
353	D-ABLAPL/32136/2024 ABLAPL/12153/2024	MUNA DALEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /331 /2024 () //
354	D-ABLAPL/32188/2024 ABLAPL/12154/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	JODAPADAR /192 /2023 () //
355	D-ABLAPL/32405/2024 ABLAPL/12155/2024	BHAGABAN ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /111 /2023 () //
356	D-ABLAPL/32464/2024 ABLAPL/12156/2024	RATNAKAR SETHI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE SADAR /402 /2024 () //
357	D-ABLAPL/32465/2024 ABLAPL/12157/2024	SATRUGHAN NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JAGANNATHA PRASAD /375 /2024 () //
358	D-ABLAPL/32190/2024 ABLAPL/12158/2024	CHAKRADHARA PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /328 /2024 () //
359	D-ABLAPL/32407/2024 ABLAPL/12159/2024	SATYAJIT DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /285 /2024 () //
360	D-ABLAPL/32466/2024 ABLAPL/12160/2024	ANIL BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /613 /2024 () //
361	D-ABLAPL/32371/2024 ABLAPL/12161/2024	BALARAM JENA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	ASKA /500 /2024 () //
362	D-ABLAPL/32375/2024 ABLAPL/12162/2024	SARU @ KRUSHNA CHANDRA MAHASUAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /219 /2021 () //
363	D-ABLAPL/30651/2024	SOUMYA RANJAN BARIK	SK. ZAFARULLA	BALICHANDRAPUR /179 /2024

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	ABLAPL/12163/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/32601/2024 ABLAPL/12164/2024	NITYANANDA PARIDA VS STATE OF ODISHA	SUMANTA MALIK VS	PANIKOILI /418 /2024 () //
365	D-ABLAPL/32184/2024 ABLAPL/12165/2024	PRAKASH CHANDRA AICH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BHUBAN /479 /2024 () //
366	D-ABLAPL/30702/2024 ABLAPL/12166/2024	RADHAKRISHNA KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /101 /2024 () //
367	D-ABLAPL/32410/2024 ABLAPL/12167/2024	SATYAJIT DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /283 /2024 () //
368	D-ABLAPL/32411/2024 ABLAPL/12168/2024	SATYAJIT DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /279 /2024 () //
369	D-ABLAPL/32276/2024 ABLAPL/12169/2024	SUSANTA KUMAR TAREI @ SUSHANT TAREI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /842 /2024 () //
370	D-ABLAPL/32304/2024 ABLAPL/12170/2024	MAHESWAR PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SALIPUR /223 /2024 () //
371	D-ABLAPL/32413/2024 ABLAPL/12171/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /272 /2018 () //
372	D-ABLAPL/32332/2024 ABLAPL/12172/2024	BISWAVIJAYEE SRICHANDAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	MANIABANDHA /32 /2023 () //
373	D-ABLAPL/32414/2024 ABLAPL/12173/2024	SATYAJIT DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /284 /2024 () //
374	D-ABLAPL/29827/2024 ABLAPL/12174/2024	AMAR KUMAR SWAIN VS	AJAYA KUMAR PRADHAN VS	GOBINDAPUR /195 /2024 ()

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375	D-ABLAPL/32474/2024 ABLAPL/12175/2024	STATE OF ODISHA AJAYA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ASKA /616 /2024 () //
376	D-ABLAPL/32417/2024 ABLAPL/12176/2024	STATE OF ODISHA UTTAP SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /533 /2024 () //
377	D-ABLAPL/32679/2024 ABLAPL/12177/2024	STATE OF ODISHA HEMANT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	// DHENKANAL TOWN /732 /2024 () //
378	D-ADMLA/41470/2024 ADMLA/4/2024	STATE OF ODISHA UNION OF INDIA, NEW DELHI VS PARADIP INTERNATIONAL CARGO PVT. LTD.	DIPTI RANJAN BHOKTA, C.G.C. VS	// / () //